CENTRAL ADMINISTRATIVE TRIBUNAL

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 4 OCT 1094

APPLICATION NO: 1357 of 1994.

APPLICANTS:- Sri.M.A.Salam Sab

RESPONDENTS: Divisional Security Commissioner,
Railway Protection Force, Bangalore and another.

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1. Sri.B.S.Manjunath,
Advocate,No.4&4/1,
'A'Street,East Link Road,
Third Cross,Malleswaram/,
Bangalore-560 003. He is requested to acknowledge
the receipt of the papers in original which are
sent herewith as directed by the Tribunal.

Subject:- Forwarding of copies of the Order passed by the Gentral Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 27th September, 1994.

Issuedom
4/10/94 B

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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In V. A. Salam Sab Sivisional Security Commissioner. Date Office Notes Orders of Tribunal OAN6.1357/94 CH1 PKS(VC)/TVR(MA) 27.9.1994 Heard the matter for quite some time

on the question of jurisdiction. During the course of hearing the learned counsel for the applicant sought leave to withdraw this application on the bround of jurisdiction Twith liberty to approach the proper forum.

We permit to withdraw this application and direct the Registry to return the papers to the learned counsel for the applicant so that it may be presented to the proper forum.

MEMBER(A)

VICE CHAIRMAN

TRUE COPY

Central Administrative Tribunal

Bangalore Bench Bangalore